OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Sh. Rakesh Kumar, Under Secretary, in addition to being Central Public Information Officer (CPIO) for Competition Section and Professional Institutes Section of MCA, shall also be the CPIO in respect of National Financial Reporting Authority (NFRA).

2. Further, in terms of Section 19(1) of the RTI Act, 2005, Sh. Abhijit Phukon, Director shall be the respective Appellate Authority in respect of NFRA.

(Nilratan Das)
Under Secretary to the Govt. of India

To

Sh. Rakesh Kumar, Under Secretary
Sh. Abhijit Phukon, Director

Copy to:-

1. PPS to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS (K)/JS (AC)
4. All Sections, MCA
5. e-Governance Cell with a request to upload the Office Order under the RTI Column on the website of this Ministry, with caption "Designation of CPIO and Appellate Authority under the RTI Act, 2005 in respect of National Financial Reporting Authority (NFRA)– Office Order dated 04.10.2018".